the overseas markets for increasing consumption of tea through membership in Tea Councils functioning in various countries abroad in collaboration with producing countries and the local tea trade.

Exports of coffee to most of the countries are regulated by quotas fixed under the International Coffee Agreement. The endeavour of the Government is to encourage the growth of exports particularly to non-quota countries consistent with our obligations under the International Coffee Agreement.

To promote export of coffee, the Coffee Board carries out various publicity campaigns in foreign countries by way of participation in International fairs, advertisements and free distribution of freshly roasted and ground Indian coffee powder through joint campaigns with Air India International .

सौराष्ट्र मिल्स, उज्जैन (मध्य प्रदेश)

*808. **श्री ओंकार लाल बेरवा** : क्या **वैदेशिक व्यापार** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सौराष्ट्र मिल्स, उज्जैन (मध्य प्रदेश) को 1966 से सरकार के नियंत्रण में चलाया जा रहा है ;

(ख) क्या यह भी सच है कि उक्त मिल तब से घाटे पर चल रही है;

(ग) क्या यह भी सच है कि गत तीन वर्षों से कर्मचारियों को बोनस तथा कर्मचारी भविष्य निधि का भुगतान नहीं किया गया है;

(घ) यदि हां, तो क्या सरकार का विचार उक्त मिल में घाटे के कारणों के संबंध में जांच कराने का और बोनस तथा कर्मचारी भवियप्य निधि का भुगतान कराने का है; और

(ङ) यदि हां, तो कब तक ?

वदेशिक व्यापार मंत्रालय में उप-मंत्री (श्री राम सेवक) : (क) उज्जैन में ऐसी कोई मिल नहीं है ।

(ख) से (ङ). प्रश्न नहीं उठते ।

AGRICULTURAL PLOTS HELD ON LEASE BY AGRICULTURISTS IN TOP KHANA PARADE, AMBALA CANTONMENT

*809. SHRI SURAJ BHAN: Will the Minister of DEFENCE be pleased to State :

(a) whether it is a fact that about 300 agriculturist families are holding agricultural plots in Top Khana Parade, Ambala Cantonment on lease for the last more than 50 years for agricultural purposes their lease being renewed on year to year basis;

(b) whether it is also a fact that Government are contemplating to get the said land vacated in the near future; and

(c) if so, the steps which Government propose to take for the rehabilitation of those 300 families likely to be evicted from the agricultural plots?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. N. MISHRA): (a) It is correct that approximately 180 acres of defence owned land in TOP KHANNA PARADE Ambala Cantonment were held on agricultural lease by approximately 303 families and the leases were renewed from time to time over a number of years until 30th April 1968.

(b) The land is required for defence purposes and it is accordingly proposed to take over the possession thereof.

(c) The lands which were temporarily surplus to defence requirements were leased from time to time on condition that the same would be resumed at short notice whenever require for defence purposes, and the lessees themselves will have to take the requisite action to rehabilitate themselves, if need be.

कपास के निम्नतम मूल्य में वृद्धि

*810. **श्री देवराव पाटिल**: क्या **वैदेशिक व्यापार** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या महाराष्ट्र सरकार ने कपास के निम्नतम मूल्य बढ़ाने के लिये एक प्रस्ताव भेजा है;

(ख) यदि हां, तो उसका ब्यौरा क्या है; और

(ग) निम्नतम मूल्यों में वृद्धि करने का आधार क्या है ?

वैदेशिक व्यापार मंत्रालय में उप-मंत्री (श्री राम सेवक) : (क) से (ग) . सरकार ने कपास के न्यूनतम मूल्य निर्धारित नहीं किये हैं परन्तु इस जिन्स के लिये केवल समर्थन मूल्यों की घोषणा की है । महाराष्ट्र सरकार ने सुझाव दिया है कि 1969-70 के समर्थन मूल्यों को संशोधित करके उन्हें वर्ष 1966-67 के कपास के अधिकतम मूल्यों के स्तर पर लाया जाये । महाराष्ट्र सरकार का कहना है कि कपास के वर्तमान समर्थन मूल्य अन्य कृषि वस्तुओं के मूल्यों के अनुरूप नहीं हैं और उनसे राज्य में कपास के उत्पादन को बढ़ाने के लिये प्रोत्साहन नहीं मिलता ।

नेपा मिलों में कर्मचारियों के विरुद्ध चोरी के मामले

4951. **श्री गं० चं० दीक्षित** : क्या **औद्योगिक विकास, आंतरिक व्यापार तथा समवाय-कार्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पुलिस ने नेपा मिल्स के कुछ कर्मचारियों के विरुद्ध चोरी के मामले न्यायालय में दायर किये हैं ;

(ख) यदि हां, तो इस संबंध में प्राप्त शिकायतों का व्यौरा क्या है ; और न्यायालयों में दायर किये गये मुकदमें इस समय किस स्थिति में हैं ; और

(ग) इससे संबंधित कार्यवाही कब तक पूरी हो जाने की संभावना है ?

औद्योगिक विकास, आंतरिक व्यापार तथा समवाय-कार्य मंत्री श्री फखरुद्दीन अली अहमद) : (क) जी, हां ।

(ख) नेपा मिल्स के तीन कर्मचारियों, एक स्टोर अधिकारी, एक स्टोर कीपर तथा एक सहायक स्टोर कीपर को पुलिस ने सितम्बर 1969 में पारे की 6 पेटियां (मरकरी फ्लास्क) चुराने के अभियोग में चार्जशीट किया है । अभियुक्तों को अदालत द्वारा जमानत पर छोड़ा गया है, तथा मामला सेशन्स कोर्ट को सुपुर्द कर दिया गया है ।

(ग) अदालती कार्यवाही कब तक पूरी समाप्त होगी यह कह सकना संभव नहीं है ।

CHARTERED ACCOUNTANTS FIRMS ENTRUSTED WITH AUDIT WORK IN CORPORATE SECTOR

4952. SHRI BABURAO PATEL: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) the names of leading firms of Chartered Accountants who have monopolised a major portion of audit work in the corporate sector with names of their clients;

(b) the names of the Directors of these firms of Chartered Accountants; and

(c) the practical steps Government propose to take to check the monopoly operations of these Chartered Accountants?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE & COMPANY AFFAIRS (SHRI F. A. AHMED): (a) and (b). The information is being collected and will be placed on the Table of the House.

(c) The matter is under examination.

LOSSES SUFFERED BY SOUTHERN RAILWAY

4953. SHRI BABURAO PATEL: Will the Minister of RAILWAYS be pleased to state:

(a) the annual loss of the Southern Railway during the last three years;

(b) the precise reasons why this Railway has been running at a loss;

(c) whether it is a fact that the cost of transporting coal from the North to the South for steam locomotives has been very prohibitive;

(d) if so, the reasons why more diesel traction is not used; and

(e) the steps proposed to be taken in the immediate future for cutting down the losses and, if not, the reasons therefor ?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI GOVINDA MENON) : (a) The loss